

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

**CP NO. 111(ND)/2016
RT CP No.150/Chd/Hry/2017**

M/s Atlas Cycles (Haryana) Ltd.

...Petitioner

Present: Mr. Sudhir K. Makkar, Senior Advocate with
Mr. S.P. Singh Chawla, Advocate for the petitioner.
Mr. Anand Chhibbar, Senior Advocate with Mr. Vaibhav
Sahni, Advocate for Sonipat Unit of the petitioner-company.
Mr. R.K. Sharma, Mr. Rigved Sharma, Mr. Harinder Singh and
Mr. Mangal Singh, depositors in person.

Learned Senior Counsel for the petitioner submits that the cheques which were handed over as per the list submitted by the Sonipat Unit have since been despatched to the depositors. Mr. R.K. Sharma representing himself and for Ms. Vidya Sharma submits that they have not been paid due interest as per the terms of the deposit. Mr. Harinder Singh present for Ms. Ratanjit Kaur states that the due interest over the deposit in the name of his wife has not been received. Mr. Mangal Singh who is having two deposits states that his son Mr. Manjit Singh and his wife are also depositors and have not been paid principal amount and interest amounts. The Sonipat Unit will clarify the aforesaid statements and file the compliance by way of affidavit by the next date.

The learned Senior Counsel for the petitioner submits that in terms of the order dated 07.11.2016 the payments have been made. It is further submitted that the said order does not include the amount of deposits in respect of Ms. Anisha Kapur and Natasha Kapur, daughter and wife, respectively of Mr. Sanjay Kapoor the Joint President of Malanpur Unit of the company and it is submitted that the amount of those two depositors would be

paid within the current Financial Year. The learned Senior Counsel for the petitioner further submits that there is a communication from these two depositors received by the company wherein they have expressed no objection if their due amounts are paid by the petitioner by 31.03.2018. The aforesaid request is allowed. List the matter on 19.12.2017 for further compliance.

Sd/-
(Justice R.P. Nagrath)
Member (Judicial)

October 27, 2017
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